

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 03<sup>rd</sup> September, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 06/2015 (CZ)	Kishore Samrite Vs. Union of India. & 7 ors.	Mr. R.S.Verma, Adv. Mr. V.J. Saxena Adv. Mr. Rohit Jain Adv. Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 22/2015	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
4.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.336/15) (M.A.No.430/15) (M.A.No.495/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv.	
5.	Original Application No. 158/2014(CZ) (M.A. No.244/15) (M.A. No.245/15) (M.A. No.246/15) (M.A. No.328/15) (M.A. No.481/15)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7	
6.	Original Application No. 163/2014(CZ) (M.A.No.327/15) (M.A.No.479/15)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv.	

7.	Original Application No. 159/2013(CZ) (M.A.No.480/15)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	
8.	Original Application No. 337/2014 (M.A.No.146/15) (M.A.No.273/15) (M.A.No.466/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R- (BMC) Ms. Parul Bhadoria, Adv.	
9.	(M.A.No.496/15) (M.A.No.501/15) in Original Application No. 70/2015 (CZ)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Vivek Choudhary, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)